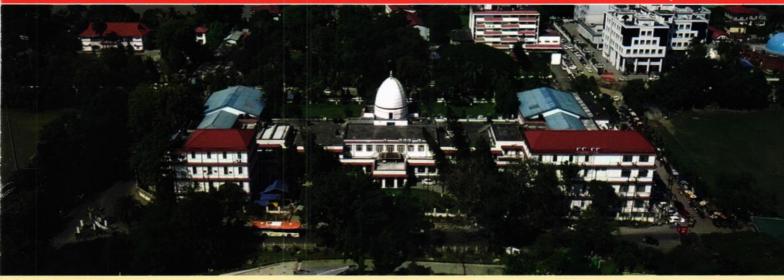
## ATMAN

(A Biannual News Bulletin of the Gauhati High Court)
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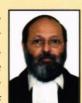
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### Events organized during April, 2018 to September, 2018

- ⇒ Zonal Level Conference on Effective Implementation on Child Protection Laws at Dibrugarh on 7<sup>th</sup> April, 2018
- ⇒ e-Courts Awareness Camp at Nalbari on 7<sup>th</sup> April, 2018
- Orientation Programme for Newly Appointed Members of Foreigners Tribunal, Assam on 21st April, 2018
- ⇒ Zonal Level Conference on Effective Implementation on Child Protection Laws at NIT, Silchar on 28<sup>th</sup> April, 2018
- ⇔ e-Courts Awareness Programme at Lakhimpur on 5th May, 2018
- East Zone-II Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities at Guwahati on 12<sup>th</sup> & 13<sup>th</sup> May, 2018
- ⇒ Legal Services Camp in Cachar District on 8<sup>th</sup> & 9<sup>th</sup> June, 2018
- ⇒ Foundation Stone Laying Ceremony of the New Judicial Court Building, Kamrup, Amingaon on 20<sup>th</sup> June, 2018
- ➡ Training Programme for Assistant Government Pleaders of Foreigners Tribunal at Guwahati on 23<sup>rd</sup> June, 2018
- Conference on the Role of DDOs of District Judiciary, Assam and the Staff of Subordinate Courts & Skill Development Programme for the Staff of Subordinate Courts at Jorhat on 28th & 29th July, 2018
- Fourth Round Regional Consultation on Juvenile Justice at Guwahati on 4th August, 2018
- Conference on the Role of DDOs of District Judiciary, Assam and the Staff of Subordinate Courts & Skill Development Programme for the Staff of Subordinate Courts at Lakhimpur on 11th & 12th August, 2018
- ⇒ Laying of Foundation Stone of High Court Building, Arunachal Pradesh on 12th August, 2018
- Independence Day Celebration at Gauhati High Court on 15th August, 2018
- ⇒ Zonal Seminar on Legal Services to Victims of Drug Abuse and Eradication of Drug Menace at Aizawl on 17th August, 2018
- Inauguration of Chief Judicial Magistrate Building at Kokrajhar on 23rd August, 2018
- ⇒ Launching of the book titled "Gauhati High Court : History & Heritage" at Gauhati High Court premises on 25<sup>th</sup> August, 2018
- ⇒ Legal Services Camp at Kokrajhar on 26<sup>th</sup> August, 2018
- ⇒ Legal Services Camp at Morigaon on 2<sup>nd</sup> September, 2018
- ⇒ Farewell to Justice Ajit Singh, Chief Justice, Gauhati High Court, on 5<sup>th</sup> September, 2018

### Editor speaks

It was in the month of September, 2009, when the first issue of ATMAN was published with Hon'ble Justice Hrishikesh Roy, the then Judge of this High Court, as the Editor. After Justice Roy, who eventually assumed the charge of the Chief Justice of High Court of Kerala, was transferred to



the High Court of Kerala as a Judge, Justice Ajit Singh, the then Chief Justice of this High Court, bestowed the responsibility upon me to serve as the Editor of ATMAN. I deem it a great honour and privilege to have been entrusted with this task.

In his first editorial, Justice Roy had encapsulated the purpose, for which ATMAN was conceived, in the following words:

"ATMAN will mirror the activities of High Court and is expected to be the vehicle of information on the administration of justice by the Gauhati High Court."

He was very passionate about ATMAN and during his Lordship's stewardship for the last nine years, ATMAN has impeccably chronicled the activities and events of this temple of justice and the echoes and resonance of Northeastern region find place in it in ample measure. Because of his keen eye for meticulous details, ATMAN has grown into a very high-quality newsletter.

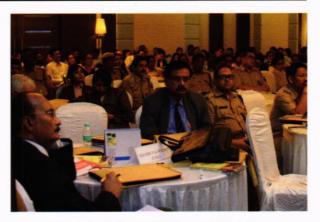
I shall strive to nurture the rich legacy left behind by Justice Roy and shall make every endeavour to ensure that the high standard that his Lordship had set is maintained and that ATMAN continues to flourish.

> - Justice Arup Kumar Goswami Chief Justice (Acting)

### Zonal Level Conference on Effective Implementation on Child Protection Laws at Dibrugarh on 7th April, 2018



From L-R: Justice Manojit Bhuyan, Justice Manash Ranjan Pathak, Dr. Tushar Rane and Ved Prakash Gautam on the dais



Hon'ble Judges with the stakeholders

The High Court Committee on Juvenile Justice, Gauhati High Court, in partnership with State Child Protection Society, Department of Social Welfare, Government of Assam, and UNICEF, Office for Assam, in collaboration with District Administration, organized a Zonal Level Conference on Effective Implementation on Child Protection Laws on 7th April, 2018, at Dibrugarh. Justice Manash Ranjan Pathak, Justice Manojit Bhuyan, Judges, Gauhati High Court, Dr. Tushar Rane, Chief of Field Office, UNICEF, Assam, and Ved Prakash Gautam, Child Protection Specialist, UNICEF, Assam, attended the programme.

### e-Courts Awareness Camp at Nalbari on 7th April, 2018



Justice Ujjal Bhuyan inaugurating the Awareness Camp on e-Courts Services at Nalbari in presence of Justice Kalyan Rai Surana



Resource persons imparting knowledge on e-services

Gauhati High Court organized an Awareness Camp on e-Courts Services on 7th April, 2018, at the Court complex of District and Sessions Judge, Nalbari. Justice Ujjal Bhuyan, Judge and Chairperson, ICT Committee, Gauhati High Court, inaugurated the programme, in august presence of Justice Kalyan Rai Surana, Judge, Gauhati High Court. The visitors to the camp were made aware of effective use of different services available under the Phase-II of the e-Courts project.

## Orientation Programme for Newly Appointed Members of Foreigners Tribunal, Assam at Guwahati on 21st April, 2018



From L-R: Smti. L. S. Changsan, Justice Ujjal Bhuyan, Justice Biplab Kumar Sharma and Shri R. M. Singh on the dais



Justice B. K. Sharma, former Judge, Gauhati High Court addressing the newly appointed members of Foreigners Tribunal

The Political (B) Department, Government of Assam, in collaboration with Judicial Academy, Assam, organized an Orientation Programme for Newly Appointed Members of Foreigners Tribunal, Assam on 21st April, 2018, at Administrative Staff College, Khanapara, Guwahati. The programme was attended by Justice Biplab Kumar Sharma, former Judge, Gauhati High Court, Justice Ujjal Bhuyan, Judge, Gauhati High Court, Shri R. M. Singh, Director General of Police (Border), Assam, Smti. L. S. Changsan, Principal Secretary, Home & Political Department, Assam.

### Zonal Level Conference on Effective Implementation on Child Protection Laws at Silchar on 28<sup>th</sup> April, 2018



Justice Manojit Bhuyan, Judge, Gauhati High Court, speaking on the occasion



Justice Rumi Kumari Phukan, Judge, Gauhati High Court, addressing the gathering

High Court Committee on Juvenile Justice, Gauhati High Court, in partnership with State Child Protection Society, Department of Social Welfare, Government of Assam, and UNICEF, Office for Assam, in collaboration with District Administration, Cachar, organized a Zonal Level Conference on Effective Implementation of Child Protection Laws in Assam at NIT Silchar on 28th April,





A view of the interactive session

2018. Justice Manojit Bhuyan, Justice Rumi Kumari Phukan, Judges, Gauhati High Court, Sri S. S. Meenakshi Sundaram, Secretary to Government of Assam, Social Welfare Department, Ved Prakash Gautam, Child Protection Specialist, UNICEF, Assam, Sri Surendra Kumar, IGP, CID, Assam, attended the programme as resource persons. Threadbare discussions on Child Protection Laws took place during the programme. An interactive session was also held on the occasion where the resource persons answered various queries posed by the stakeholders on Juvenile Justice and Implementation of the Child Protection Laws.

### e-Courts Awareness Programme at Lakhimpur on 5th May, 2018



Justice Ujjal Bhuyan speaking on the occasion



Justice Prasanta Kumar Deka delivering his speech

In order to create awareness among the common folk and other stakeholders on e-Courts services, the Gauhati High Court organized an e-Courts Awareness Camp on 5<sup>th</sup> May, 2018, at Lakhimpur. Justice Ujjal Bhuyan, Judge, and Chairperson, ICT Committee, Gauhati High Court, Justice Prasanta Kumar Deka, Judge, Gauhati High Court, M. A. Choudhury, District and Sessions Judge, Lakhimpur and Mr. D. Gohain Boruah, President, Lakhimpur District Bar Association attended the inaugural programme held at the court complex of District and Sessions Judge, Lakhimpur. The dignitaries spoke on various aspects of e-courts and explained how access of the common people to e-courts services will turn the justice delivery system into a transparent, efficient and time saving mechanism.

### East Zone-II Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities at Guwahati on 12<sup>th</sup> & 13<sup>th</sup> May, 2018



From L-R: Justice G. Raghuram, Director, National Judicial Academy, Justice Dipankar Datta, Judge, Calcutta High Court, Justice Ruma Pal, former Judge, Supreme Court of India, Justice Kurian Joseph, Judge, Supreme Court of India and Justice Joymalya Baqchi, Judge, Calcutta High Court



Justice G. Raghuram (Retd.), Director, National Judicial Academy, speaking on the occasion

Gauhati High Court, in collaboration with National Judicial Academy & Judicial Academy, Assam, organized the East Zone-II Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges and Opportunities on 12th & 13th May, 2018, at Assam Administrative Staff College, Khanapara, Guwahati. Justice Kurian Joseph, Judge, Justice Ruma Pal, Former Judge, Supreme Court of India, Justice G. Raghuram, Director, National Judicial Academy, attended the conference along with Justice Ajit Singh, Chief Justice, Gauhati High Court, and other Judges of Gauhati High Court. A host of Judges and Judicial Officers from all the North-Eastern States and West Bengal also took part in the programme. During the two-day conference, in-depth discussions on enhancing excellence of the judicial institutions took place. The speakers of the two-day conference were Justice Hrishikesh Roy, Justice Manojit Bhuyan



Hon'ble Judges during the conference



Justice Hrishikesh Roy speaking on "High Court and District Judiciary: Building Synergies"

and Justice Achintya Malla Bujor Barua, Judges, Gauhati High Court, Justice Dipankar Datta, Justice Sanjib Banerjee and Justice Joymalya Bagchi, Judges, Calcutta High Court, Justice N. Kotiswar Singh, Acting Chief Justice, High Court of Manipur, Justice Sanjiv Sachdeva, Judge, Delhi High Court and Justice Subhasish Talapatra, Judge, Tripura High Court. The sessions held in the conference were chaired by Justice Ruma Pal, Justice Kurian Joseph and Justice S. Muralidhar, Judge, Delhi High Court. During the conference, the speakers spoke on the following topics:

- 'Constitutional Vision of India'.
- 'Access to Justice: Information and Communication Technology in Courts'
- 'High Court and District Judiciary: Building Synergies'
- 'Access to Justice: Court and Case Management'
- 'Elements of Judicial Behaviour: Ethics, Neutrality and Professionalism'
- 'Social Context Judging is a Controlling Element in Statutory Interpretation and Excercise of Discretion'



Judges, Resource Persons and Judicial Officers in the conference

Justice requires that to lawfully constituted Authority there be given that respect and obedience which is its due; that the laws which are made shall be in wise conformity with the common good; and that, as a matter of conscience all men shall render obedience to these laws.

- Pope Pius XI

### Legal Services Camps in Cachar District on 8<sup>th</sup> & 9<sup>th</sup> June, 2018



From L-R: Justice Ajit Singh, Justice Ranjan Gogoi and others in the Legal Services Camp at Central Jail, Cachar on 8<sup>th</sup> June



Government Schemes on display to create public awareness in the camp at Cachar on 9th June

The District Legal Services Authority (DLSA) of Cachar organized Legal Services Camps on 8th & 9th June, 2018, at Central Jail premises, Cachar and Netaji Subhash Mancha, Assam University Campus, Silchar respectively. Justice Ranjan Gogoi, Judge, Supreme Court of India (As His Lordship then was), Justice Ajit Singh, Chief Justice, Gauhati High Court, Justice Arup Kumar Goswami, and Justice Suman Shyam, Judges, Gauhati High Court, were present on the occasion. Due to lack of knowledge, many people are deprived of their legal rights and through such camps, DLSA, in collaboration with the Government of Assam, is trying to create awareness among public about various Government schemes. About 4,000 people attended the programme. Various Departments of Government of Assam took part in the Camp and installed stalls to highlight various schemes to create public awareness.

### Foundation Stone Laying Ceremony of the New Judicial Court Building, Kamrup, Amingaon on 20th June, 2018





Justice Ajit Singh, Chief Justice, Gauhati High Court, Justice Arup Kumar Goswami, and Justice Ujjal Bhuyan, Judges, Gauhati High Court, lighting the ceremonial lamp

On 20<sup>th</sup> June, 2018, the Foundation Stone of the New Judicial Court Building, Kamrup, Amingaon, was laid by Justice Ajit Singh, Chief Justice, Gauhati High Court, in presence of Justice Arup Kumar Goswami, Judge incharge, Administration Department, Gauhati High Court, and Justice Ujjal



Justice Ajit Singh and Justice Arup Kumar Goswami unfurling the plaque flanked by Justice Ujjal Bhuyan



Justice Ajit Singh, Chief Justice, Gauhati High Court, delivering his speech



Justice Arup Kumar Goswami, Judge in-charge, Administration Department, Gauhati High Court, speaking on the occasion



Shri Akhtar Fun Ali Bora, District & Sessions Judge, Kamrup, Amingaon, speaking on the occasion

Bhuyan, Portfolio Judge of Kamrup, Amingaon. Justice Rumi Kumari Phukan, Justice Ajit Borthakur, Judges, Gauhati High Court, Shri Akhtar Fun Ali Bora, District & Sessions Judge, Kamrup, Amingaon, along with a host of Judicial Officers, attended the programme.

## Training Programme for Assistant Government Pleaders of Foreigners Tribunal at Guwahati on 23<sup>rd</sup> June, 2018



Justice Brajendra Prasad Katakey, former Judge, Gauhati High Court, speaking on the occasion

The Political (B) Department, Government of Assam, in collaboration with Judicial Academy, Assam, organized a Training Programme for Assistant Government Pleaders of Foreigners Tribunal, Assam, on 23<sup>rd</sup> June at Assam Administrative Staff College, Khanapara, Guwahati. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Justice Brajendra Prasad Katakey, former Judge, Gauhati High Court, Shri Bhaskar Jyoti Mahanta, Additional Director General of Police (Border)-cum-Director, Fire and Emergency Services, Assam, attended the programme as resource persons and spoke on the occasion.

# Conference on the Role of DDOs of District Judiciary, Assam and Skill Development Programme for the Staff of Subordinate Courts at Jorhat on 28th & 29th July, 2018



Shri Vinod Kumar Chandak, District and Sessions Judge, Jorhat, with other dignitaries



A view of the interactive session

Judicial Academy, Assam, in association with Jorhat District Judiciary, organized a Conference on Role of Drawal and Disbursing Officers of District Judiciary, Assam, and the Staff of Subordinate Courts and Skill Development Programme for the Staff of Subordinate Courts, Upper Assam-II (Jorhat & Golaghat) on 28th & 29th July, 2018 at the Conference Hall, Office of the Deputy Commissioner, Jorhat. Shri Vinod Kumar Chandak, District and Sessions Judge, Jorhat with other dignitaries attended the programme.

## Fourth Round Regional Consultation on Juvenile Justice at Guwahati on 4th August, 2018



Justice Madan B. Lokur, Judge, Supreme Court of India, delivering his speech



Justice Deepak Gupta, Judge, Supreme Court of India, addressing the gathering

The Fourth Round Regional Consultation of North Eastern States and Sikkim on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015- Focus on Status of Integrated Child Protection Services, was held at Administrative Staff College, Guwahati, on 4th August, 2018. Supreme Court Juvenile Justice Committee and Gauhati High Court Juvenile Justice Committee organized the programme, in collaboration with State Child Protection



Justice Ajit Singh, Chief Justice, Gauhati High Court, addressing the gathering



Justice Arup Kumar Goswami, Judge, Gauhati High Court, delivering the welcome address

Society (SCPS) Assam, Social Welfare Department, Government of Assam, Supported by UNICEF.

Justice Madan B. Lokur, Judge, Supreme Court of India, Justice Deepak Gupta, Judge, Supreme Court of India, Justice Ajit Singh, Chief Justice, Gauhati High Court, Justice Meenakshi Madan Rai, Acting Chief Justice, High Court of Sikkim, Justice Arup Kumar Goswami, Judge, Gauhati High Court, Justice N. Kotiswar Singh, Judge, High Court of Manipur, Justice Manash Ranjan Pathak, Judge, Gauhati High Court, Ms. Stuti Kacker, Chaiperson, National Commission for Protection of Child Rights, Shri Jishnu Barua, Additional Chief Secretary, Department of Social Welfare, Government of Assam, Shri Aguilar Javier, Chief of Child Protection, Dr. Tushar Rane, Chief of Field Office, UNICEF with other dignitaries and distinguished persons, attended the programme.



Justice Manash Ranjan Pathak, Judge and Member, Juvenile Justice Committee, Gauhati High Court, proposing vote of thanks



Judges with other distinguished persons in the programme

In matters of truth and justice, there is no difference between large and small problems, for issues concerning the treatment of people are all the same.

- Albert Einstein

# Conference on the Role of DDOs of District Judiciary, Assam and Skill Development Programme for the Staff of Subordinate Courts, North Assam on 11th & 12th August, 2018







A section of participants

The Judicial Academy, Assam, in association with Lakhimpur District Judiciary, organized a Conference on Role of Drawal and Disbursing Officers of District Judiciary, Assam and the Staff of Subordinate Courts & Skill Development Programme for the Staff of Subordinate Courts, North Assam (Dhemaji & Lakhimpur) on 11<sup>th</sup> & 12<sup>th</sup> August, 2018 at Lakhimpur. Judicial officers and staff of the district judiciary took part in the programme.

### Laying of Foundation Stone of High Court Building, Arunachal Pradesh on 12<sup>th</sup> August, 2018



Shri Pema Khandu, Chief Minister, Arunachal Pradesh, lighting the ceremonial lamp



Dignitaries on the dais

Arunachal Pradesh Chief Minister Shri Pema Khandu laid the foundation stone of the new High Court Building of Arunachal Pradesh at Naharlagun, on 12<sup>th</sup> August, 2018. Justice Ajit Singh, Chief Justice, Gauhati High Court, Chowna Mein, Deputy Chief Minister, Arunachal Pradesh, Tumke Bagra, Deputy Speaker, State Assembly, Arunachal Pradesh, a host of Judges of the Gauhati High Court and other judicial officers, along with other dignitaries, were present on the occasion. Speaking on the occasion, Shri Khandu expressed hope that the justice delivery system would be strengthened with the coming up of the new high court building. He also lauded the efforts of Chief Justice of Gauhati High Court in strengthening the justice delivery system in Arunachal Pradesh.

### Independence Day Celebration at Gauhati High Court on 15<sup>th</sup> August, 2018



Chief Justice Ajit Singh hoisting the flag at Chief Justice's Bungalow



Chief Justice Ajit Singh receiving Guard of Honour from the Security Personnel of Gauhati High Court



Parade taken out on the occasion





Glimpses of cultural programme during 72<sup>nd</sup> Independence Day celebration

Like every year, 72<sup>nd</sup> Independence Day was celebrated in the Gauhati High Court on 15<sup>th</sup> August, 2018, with much pomp and gaiety. The audience was completely enthralled by the impressive parade taken out by the NCC Cadets, along with Security Personnel, and the captivating cultural programmes performed on the occasion. A one-act play performed on the occasion left the audience spell-bound. Gifts were also distributed among the children on the occasion.

## Zonal Seminar on Legal Services to Victims of Drug Abuse and Eradication of Drug Menace at Aizawl on 17th August, 2018



Justice Ujjal Bhuyan, Judge, Gauhati High Court, urging the MSLSA to start Legal Campaigns with students to tackle drug menace



Justice Michael Zothankhuma, Judge, Gauhati High Court, speaking on the occasion



Inauguration of the rally



Students participating in the rally

Mizoram State Legal Services Authority (MSLSA), in collaboration with Government Mizoram Law College, Aizawl, organized a seminar on "Legal Services to Victims of Drug Abuse and Eradication of Drug Menace" in the auditorium of Government Mizoram Law College, Aizawl on 17th August, 2018. Shri Lalsawta, Minister, Law and Judicial Department, Government of Mizoram, inaugurated the seminar. Shri Vanlalenmawia, the Member Secretary, MSLSA, delivered the welcome address. Justice Michael Zothankhuma, Judge, Gauhati High Court, addressed the gathering and spoke about victims of drug abuse and related issues in Mizoram. Member Secretaries of Arunachal Pradesh, Manipur, Tripura, West Bengal, Delhi, Haryana and Punjab State Legal Services Authorities attended the programme. Shri Alok Agarwal, Member Secretary, National Legal Services Authorities (NALSA), Shri Sanjeev Sharma, Secretary to the Government of Assam, Judicial Department, were also present in the seminar. A large number of students and teachers also attended the programme.

A rally was also organized on 18<sup>th</sup> August, 2018, at Mizoram Law College, Aizawl, on the theme "Eradication of Drug Menace" from Vanapa Hall to Millennium Center in Aizawl.

## Inauguration of Chief Judicial Magistrate Building at Kokrajhar on 23<sup>rd</sup> August, 2018



Justice Achintya Malla Bujor Barua, Judge, Gauhati High Court lighting the inaugural lamp



A view of the inauguration programme

The newly built Chief Judicial Magistrate Building at Kokrajhar was inaugurated on 23<sup>rd</sup> August, 2018. Justice Achintya Malla Bujor Barua, Judge, Gauhati High Court inaugurated the building in august presence of the other dignitaries. The newly built CJM building will cater to the long-pending demands of the people of Kokrajhar and the adjacent areas.

## Launching of the book titled "Gauhati High Court: History & Heritage" at Gauhati High Court premises on 25th August, 2018



Dignitaries releasing the book 'Gauhati High Court: History and Heritage' on 25th August



Chief Minister of Assam Sarbananda Sonowal addressing the gathering on the occasion

The book, "Gauhati High Court : History & Heritage", was released on  $25^{\text{th}}$  August, 2018, in the Gauhati High Court premises.

Written by Arup Kumar Dutta, the book is an endeavour to trace the journey of the Gauhati High Court, since its inception in 1948 till date. It is an attempt to highlight the diverse traditional justice delivery systems prevalent in North-East India and to map their historical origin and development. The book also records the rich legacy of the Gauhati High Court in rendering justice to



Justice Ranjan Gogoi, Judge, Supreme Court of India, delivering his speech



Justice Sharad Arvind Bobde, Judge, Supreme Court of India speaking on the occasion on judicial fabric of North-eastern India



Justice Abhay Manohar Sapre, Judge, Supreme Court of India, delivering his speech



Justice Ajit Singh, Chief Justice, Gauhati High Court, speaking on the occasion



Justice Hrishikesh Roy, Chief Justice, High Court of Kerala, speaking on the occasion



Justice Arup Kumar Goswami, Judge, Gauhati High Court, delivering his speech

the needy. It contextualizes the important milestones of justice delivery system in the North-eastern part of the Country.

Sri Sarbananda Sonowal, Chief Minister of Assam, graced the book release programme as the Guest of Honour. Justice Ranjan Gogoi, Justice Sharad Arvind Bobde, Justice Abhay Manohar Sapre, Judges, Supreme Court of India, Justice Ajit Singh, Chief Justice, Gauhati High Court, Justice Hrishikesh Roy, Chief Justice, High Court of Kerala, other sitting Judges of the Gauhati High Court, Justice Dr. M. K. Sharma, Justice Amitava Roy, former Judges, Supreme Court of India, Shri Atul Chandra Buragohain, President, Gauhati High Court Bar



The writer of the book and noted literateur Arup Kumar Dutta delivering his speech



Justice Manojit Bhuyan, Judge, Gauhati High Court, proposing vote of thanks

Association, Shri Arup Kumar Dutta, author of the book, Dr. Sadhana Rout, Director General, Publications Division, New Delhi, a host of other dignitaries, Judicial Officers, Officers of the Government of India and Government of Assam, and the learned Members of the Bar attended the programme. The programme was started with a *Saraswati Vandana*. Justice Arup Kumar Goswami delivered the welcome speech. Shri Sarbananda Sonowal, Justice Ranjan Gogoi, Justice Sharad Arvind Bobde, Justice Abhay Manohar Sapre, Justice Ajit Singh, Justice Hrishikesh Roy, Shri Arup Kumar Dutta, Dr. Sadhana Rout and Shri Atul Chandra Buragohain spoke on the occasion. The programme concluded with a vote of thanks proposed by Justice Manojit Bhuyan.

### Legal Services Camp at Kokrajhar on 26th August, 2018



Dignitaries during Legal Services Camp



Justice Arup Kumar Goswami with the participants

The Assam State Legal Services Authority in association with District Legal Services Authority (DLSA), Kokrajhar organized a Legal Services Camp on 26th August, 2018, at Debargaon Model L. P. School premises, Kokrajhar. Justice Arup Kumar Goswami and Justice Achintya Malla Bujor Barua, Judges, Gauhati High Court, along with other officials, attended the camp. The objective of the camp was to facilitate and help the people to get justice and the benefits of the government schemes. About 5,000 people of Kokrajhar and the adjacent areas attended the camp.

### Legal Services Camp at Morigaon on 2nd September, 2018



Justice Arup Kumar Goswami and Justice Prasanta Kumar Deka being felicitated in the Camp



Justice Arup Kumar Goswami visiting the stalls



Artificial limbs on display for creating public awareness



A section of the gathering

The Morigaon District Administration and District Legal Services Authority, supported by Assam State Legal Services Authority, organized a Legal Services Camp on 2<sup>nd</sup> September, 2018, at Tarun Ram Phukan playground, Morigaon. Through these camps, the Legal Services Authorities aim to ensure that welfare schemes reach the intended beneficiaries. Justice Arup Kumar Goswami and Justice Prasanta Kumar Deka, Judges, Gauhati High Court, were present on the occasion. Around 3,000 people attended the programme. A total of 18 Departments of Government of Assam such as Social Welfare, Education, Health & Family Welfare, Assam Power Distribution Company Limited, Sericulture and Agriculture took part in the camp and displayed their schemes as a part of their endeavour to create public awareness.

Few will have the greatness to bend history itself, but each of us can work to change a small portion of events. It is from numberless diverse acts of courage and belief that human history is shaped. Each time a man stands up for an ideal, or acts to improve the lot of others, or strikes out against injustice, he sends forth a tiny ripple of hope, and crossing each other from a million different centres of energy and daring those ripples build a current which can sweep down the mightiest walls of oppression and resistance.

- Robert F. Kennedy

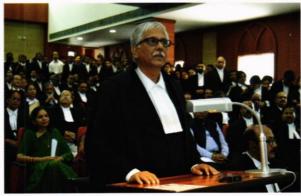
### Farewell to Justice Ajit Singh, Chief Justice, Gauhati High Court on 5<sup>th</sup> September, 2018



Full Court farewell reference on 5th September, 2018



Justice Arup Kumar Goswami presenting a traditional 'Xarai' to Chief Justice Ajit Singh



Senior advocate Nilayananda Dutta speaking in the Full Court reference



Sitting Judges of Gauhati High Court with Chief Justice Ajit Singh



Chief Justice Ajit Singh delivering his farewell speech



Chief Justice Ajit Singh leaving his office

The Judges of the Gauhati High Court and Members of the Registry bid farewell to Chief Justice Ajit Singh on 5th September, 2018, on his retirement. A Full Court farewell reference was held on that day in the Court No. 1 of Gauhati High Court. Justice Ajit Singh had taken keen interest in development of judiciary in the region. During his tenure, Gauhati High Court achieved the distinction of being only one of the two High Courts in the country where there was reduction of number of pending cases. His Lordship also carried out cleanliness drives under the 'Swachh Bharat Abhiyan' in the Court premises and other socio-legal projects. A dinner was also hosted on 04-09-2018 in honour of Smt. Neerja Singh and Justice Ajit Singh.

### Glimpses of the Farewell Dinner



Justice Nelson Sailo compering in the programme



Justice Kalyan Rai Surana delivering his speech



Justice Ajit Singh with Justice Suman Shyam



former Judge, Gauhati High Court and others



Smt. Neerja Singh being presented with a pair of mekhela-chador



Justice Ajit Singh with Justice Hitesh Kumar Sarma and Justice Mir Alfaz Ali

#### IN THE GAUHATI HIGH COURT

[THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH]

THE CHIEF JUSTICE AND JUDGES OF THE GAUHATI HIGH COURT								
Permanent Judges								
Sl.No	Name of Chief Justice /Judges	Date of	Elevation	Date of Retirement				
1.	Chief Justice (Acting) Arup Kumar Goswa	ami 24.01.20	)11	10.03.2023				
2.	Justice Ujjal Bhuyan	17.10.20	)11	01.08.2026				
3.	Justice Manojit Bhuyan	07.01.2015		04.02.2021				
4.	Justice Michael Zothankhuma	07.01.20	)15	22.10.2027				
5.	Justice Suman Shyam	07.01.20	)15	11.06.2031				
6.	Justice Songkhupchung Serto	03.10.20	016	28.02.2023				
Additional Judges								
Sl.No	Name of Additional Judges	Date of Birth	Date of Elevat	tion Current Tenure Til				
1.	Justice Lanusungkum Jamir	01.03.1964	22.05.2013	21.11.2018				
2.	Justice Manash Ranjan Pathak	28.08.1965	22.05.2013	21.11.2018				
3.	Justice Rumi Kumari Phukan	01.07.1960	07.01.2015	06.01.2019				
4.	Justice Achintya Malla Bujor Barua	15.12.1961	15.11.2016	14.11.2018				
5.	Justice Kalyan Rai Surana	13.12.1965	15.11.2016	14.11.2018				
6.	Justice Prasanta Kumar Deka	05.11.1959	15.11.2016	14.11.2018				
7.	Justice Nelson Sailo	09.10.1968	15.11.2016	14.11.2018				
8.	Justice Ajit Borthakur	01.12.1961	15.11.2016	14.11.2018				
9.	Justice Hitesh Kumar Sarma	01.07.1960	19.05.2017	18.05.2019				
10.	Justice Mir Alfaz Ali	21.04.1959	19.05.2017	18.05.2019				

### IN THE GAUHATI HIGH COURT

PENDENCY , INSTITUTION AND DISPOSAL STATEMENT OF GAUHATI HIGH COURT FOR THE PERIOD FROM 01.04.2018 to 30.09.2018

Name of Benches	Pendency as on 01.04.2018	Institution for the period from 01.04.2018 to 30.09.2018	Disposal for the period from 01.04.2018 to 30.09.2018	Total pendency as on 30.09.2018
Principal Seat	30662	6573	6603	30632
Kohima Bench	378	226	209	395
Aizawl Bench	381	170	197	354
Itanagar Bench	1034	611	430	1215
Total	32455	7580	7439	32596

Excluding Misc. Cases

All Judicial Establishments under jurisdiction of Gauhati High Court are hereby requested to send all the event details along with photographs relating to Judiciary for publication in the future issues of ATMAN to the following email-ID-newsletteratman@gmail.com

- Editor, ATMAN